NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No.1413/(MAH)/2017

CORAM:

Present: SHRI M.K. SHRAWAT MEMBER (J)

SHRI BHASKARA PANTULA MOHAN MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 06.11.2017

NAME OF THE PARTIES:

Next Radio Ltd.

V/s.

Right Choice Builders Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME DESIGNATION SIGNATURE

COMMON ORDER

C.P. No. 1412/I&BC/NCLT/MB/MAH/2017 C.P. No. 1413/I&BC/NCLT/MB/MAH/2017

1. None present.

Sd/-

Member (Judicial)

Bhaskara Pantula Mohan

- 2. Adjourned to **08.12.2017.**
- 3. Registry to issue Notice intimating the next date of hearing.

Sd/-

M.K. Shrawat Member (Judicial)

06.11.2017 Ah